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Mr J. K. Mishra, Counsel
to applicant.
Present.

The learned Counsel
to applicant wants to withdraw
this application. Permission is
granted. The O.A.
is dismissed as withdrawn.

No, Ind. M. A. no. 10712
Service of Ind. M. A. no. 10712

R/CB
on 22/12

G. R. PATWARDHAN
Adm. Member

KULDIP SINGH
Vice Chairman

RECEIVED
10/10/2013

KULDIP SINGH
Vice Chairman

Part II and III destroyed
in my presence on 31/10/2013
under the supervision of
section officer (1) as per
order dated 18/10/2013

Section officer (Record) 31.10.2013

KULDIP SINGH
Vice Chairman